

[English]

Amount allocated to States/Union Territories for Payment of solatium to hit-and-run victims

4682. **SHRI K. PRADHANI** : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the amount allocated to various States and Union Territories during 1984-85 for distribution of solatium to hit-and-run victims ;

(b) the number of claim cases received from different States and Union Territories during 1984-85 ; and

(c) the amount released to different States and Union Territories during 1984-85 for such hit-and-run victims ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) to (c). On introduction of the Solatium Fund Scheme, initially certain amounts of funds were placed on ad-hoc basis at the disposal of State authorities for payment of Solatium to the victims of Hit-and-Run accidents. Further releases are being made as per requirements intimated from time to time by the concerned State Govt. authorities. So far a total of Rs. 60.63 lakhs have been released to different State Govts./UT Adms. Out of this, an amount of Rs. 18.30 lakhs represents the releases made in 1984-85. The number of claim cases received in 1984-85 as reported by the State Govts./UT Administrations is 695.

Non-operational expenditure incurred by Hindustan Shipyard Ltd, Visakhapatnam

4683. **SHRI S.M. BHATTAM** : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Hindustan Shipyard Ltd., Visakhapatnam is making alterations/construction of office buildings etc. and laying of roads by cutting hillocks involving heavy non-operational cost ;

(b) if so, the year-wise non-operational expenditure of that nature since 1982-83 to 1984-85 ; and

(c) the steps taken by Government to reduce such run-away non-operational costs exclusive of the expenditure incurred on the Shipyard's housing estate ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) :

(a) Hindustan Shipyard Ltd., Visakhapatnam is implementing various items of work sanctioned by the Government including major modifications to the administrative and technical building which was built in early 1940, with a view to providing facilities for various technical and administrative functions such as housing of new computer, production control and project management department. It also includes laying of a direct road from the Yard's main gate to the administrative and technical block as the existing access is through production areas and not considered safe for movement of vehicles and men.

(b) None of these costs can be considered as non-operational as the facilities being created under Stage II development are for the improvement of the operational efficiency of the infrastructure in the Shipyard.

(c) Does not arise.

Plying of vehicles, road accidents and quality control in manufacture of vehicles

4684. **SHRI MOOL CHAND DAGA** : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether according to study of experts by 1990 the number of vehicles plying on roads in India would rise three fold from the present six million vehicles ;

(b) whether statistics show that 66 per cent of accidents are due to mechanical defects like failure of brake, steering, light, tyre etc. while in U.S A. it was only 2 per cent on this account ;